

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
CP(IB)/45(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Belgium Glass And Ceramics Pvt Ltd
V/s
Cours Vitrified Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Riddhi Vadgama, Adv. for Mr. Ritesh Patadia, Adv.
For the Respondent : Ms. Natasha Shah, Adv.

ORDER

Ld. Counsel for the applicant seeks permission to withdraw the application. They have also filed withdrawal affidavit. In view of the same, permission is granted. Accordingly, CP(IB) 45 of 2023 is disposed-off as withdrawn.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)